

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 380/2022

**In the matter of:**

Samender Singh

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

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Filed by:

  
(Mohd. Arif)  
Sr. Environmental Engineer,  
Delhi Pollution Control Committee

New Delhi:

Dated: 10.01.2023

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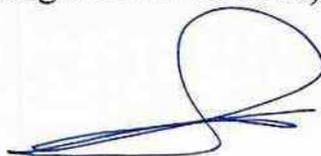
Govt. of NCT of Delhi

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER  
DATED 05.07.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

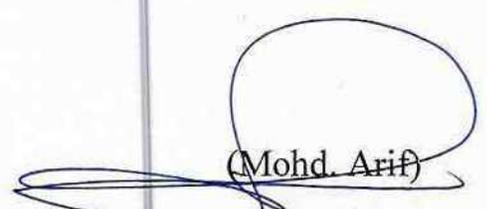
1. That this Hon'ble Tribunal took up the above referred matter on 05.07.2022 and was pleased to constitute a joint Committee of DPCC and DM(North) to verify the factual position and take action against illegal construction of footpath on road from SRHC Hospital to Piano Maniyari Road of Narela, Delhi and not removal of construction and other material from the site.
2. That a joint inspection of the site was carried out on 06.09.2022 by the representative of DPCC and Revenue Department. During the inspection it was observed that:
  1. The construction of footpath of road from SRHC Hospital to Piano Maniyari Road has been completed and no sand or loose construction material found dumped in the mentioned stretch of road.
  2. Some garbage/ mixed waste found dumped at 4 locations in the above mentioned stretch of road:
    - a) Roadside near TPDDL Pole No. HT522-56 (Latitude: 28.861515, Longitude: 77.096773), near CPJ college of Higher Studies.



- 2
- b) Roadside near Hunny hardware shop (Latitude: 28.851310, Latitude: 77.097884), opposite Shiv Shakti apartment Gate no. 2.
  - c) Roadside near Shakuntlam Plaza (Latitude: 28.84444, Latitude: 77.100121).
  - d) Roadside near Pole No. HT-522-36/21A, O/G To Pole No. 522-36/24/3 (Latitude: 28.842863, Latitude: 77.101199).

Copy of the inspection report dated 06.09.2022 alongwith Photographs are enclosed herewith as **ANNEXURE-1**.

3. The team opined to direct the local agency to take necessary action for removal of the dumped waste from the site.
4. That, DPCC vide letter dated 03.10.2022 requested to Dy. Commissioner (Narela Zone) to take action for removal of garbage/ mixed waste which was found dumped at 04 locations and provide action taken report to apprise the same to the Hon'ble national Green Tribunal, in view of the joint inspection. Copy of the letter dated 03.10.2022 is annexed herewith as **ANNEXURE-2**.
5. That Municipal Corporation of Delhi, Narela Zone vide its email dated 06.01.2023 submitted its Action Taken Report and informed that all points mentioned in the letter have been cleared by removing garbage/malba from the spot Photo-graphs of the location are attached herewith after removing garbage / malbla. **ANNEXURE-3**.
6. That the above status report/ action taken report may please be taken on record.

  
(Mohd. Arif)  
Sr. Environmental Engineer

Date:- 10.01.2023

Place:- Delhi

JOINT INSPECTION REPORT

Reference No: OA No. 380/2022 in the matter of "Samender Singh Vs. Govt. of NCT of Delhi."

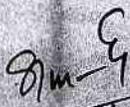
A joint inspection of the area i.e. footpath of road from SRHC Hospital to Piano Maniyari Road of Narela, Delhi was carried out today i.e. on 06.09.2022 by the officials of Revenue department and DPCC. Observations/findings of inspection are as under:

- 1) The construction of footpath of road from SRHC Hospital to Piano Maniyari Road has been completed and no sand or loose construction material found dumped in the mentioned stretch of road.
- 2) However, during inspection some garbage/ mixed waste found dumped at 4 locations in the above mentioned stretch of road:
  - a) Roadside near TPDDL Pole No. HT522-56 (Latitude: 28.861515, Longitude: 77.096773), near CPJ college of Higher Studies.
  - b) Roadside near Hunny hardware shop (Latitude: 28.851310, Longitude: 77.097884), opposite Shiv Shakti apartment Gate no. 2.
  - c) Roadside near Shakuntlam Plaza (Latitude: 28.842863, Longitude: 77.101199).
  - d) Roadside near Pole No. HT-522-36/21A, O/G To Pole no. 522-36/24/3 (Latitude: 28.842863, Longitude: 77.101199).

Photographs of the above mentioned stretch of road and locations attached along with.

- 3) The team opined to direct the local agency to take necessary action to remove the dumped waste from the site.

  
06/09/22  
Vikas  
Jr. Env. Engineer  
DPCC

  
6/9/2022  
Manish Kumar Gulia  
Naib-Tehsildar  
Narela Sub-division



F. No. DPCC/CMC-V/NGT-OA-380/2022/ 7252-53

Dated: 03/10/2022

To,

The Dy. Commissioner (Narela Zone),  
North Delhi Municipal Corporation,  
Opposite Police Station Narela, Narela,  
Delhi – 110040.

**Sub.: Seeking nomination w.r.t. Order passed by Hon'ble NGT in Original Application No. 380/2022 on 05.07.2022 in the matter "Samender Singh Vs. Govt. of NCT of Delhi".**

Sir,

This has reference to the order dated 05.07.2022 passed by Hon'ble National Green Tribunal in Original Application No. 380/2022 in the matter "Samender Singh Vs. Govt. of NCT of Delhi" (copy of order enclosed) w.r.t. footpath of road from SRHC Hospital to Piano Maniyari Road of Narela, Delhi, which was constructed recently by some contractor in violation of the norms and the contractor did not remove the sand and other waste material from the road side due to which winds carry the dust lying on the road side left by the contractor causing huge pollution in the area adversely affecting the residents of the locality. The Hon'ble NGT disposed of the application with the following directions as reproduced below:-

*"...2. In view of the averments made in the letter petition, we are of the view that the factual position needs to be verified and remedial action is required to be taken on the basis thereof by the concerned Statutory Authorities. We accordingly constitute Joint Committee of DPCC and District Magistrate (North), Delhi and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. The State PCB will be the Nodal agency for coordination and compliance.*

*3. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)..."*

In this context, I am directed to inform you that an inspection in this matter was conducted by the officials of Revenue Department and DPCC on 06.09.2022 and during the inspection some garbage/ mixed waste found dumped at 04 locations as detailed below:-

- Roadside near TPDDL Pole No. HT522-56 (Latitude: 28.861515, Longitude: 77.096773), near CPJ college of Higher Studies.
- Roadside near Hunny hardware shop (Latitude: 28.851310, Longitude: 77.097884), opposite Shiv Shakti apartment Gate no. 2.
- Garbage dump near Shakuntlam Plaza at (Latitude: 28.844424, Longitude: 77.100121).
- Garbage dump near Pole No. HT-522-36/21A, O/G To Pole no. 522-36/24/3 (Latitude: 28.842863, Longitude: 77.101199).

In view of above, it is requested to direct the concerned official to take necessary action for removal of garbage/ mixed waste found dumped at above referred 04 locations and provide Action Taken Report through email : [dpcc.cmc5@gmail.com](mailto:dpcc.cmc5@gmail.com) to apprise the same to the Hon'ble NGT.

Yours sincerely,

Encl.: As above.

(Mohd. Arif)

Sr. Eny. Engineer

Copy to :-

The Commissioner, Municipal Corporation of Delhi, 4<sup>th</sup> Floor, Civic Centre, Minto Road,  
Delhi – 110 002.

**MCD/Narela Zone**

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**Sub:- Action Taken Report / Narela Zone in the case of  
"Samender Singh Vs Govt. of NCT of Delhi".**

With reference to letter vide MNo. DPCC/CMC-V/NGT-  
OA-380/ 2022/7252-33 date 03.10.2022 written by Sh. Mohd.  
Arif, Sr. Exe. Engineer, DPCC to Dy. Commissioner/Narela Zone  
regarding compliance of order passed by Hon'ble NGT in  
original application No. 380/2022 on 05.07.2022 in the matter  
"Samender Singh Vs Govt. of NCT of Delhi".

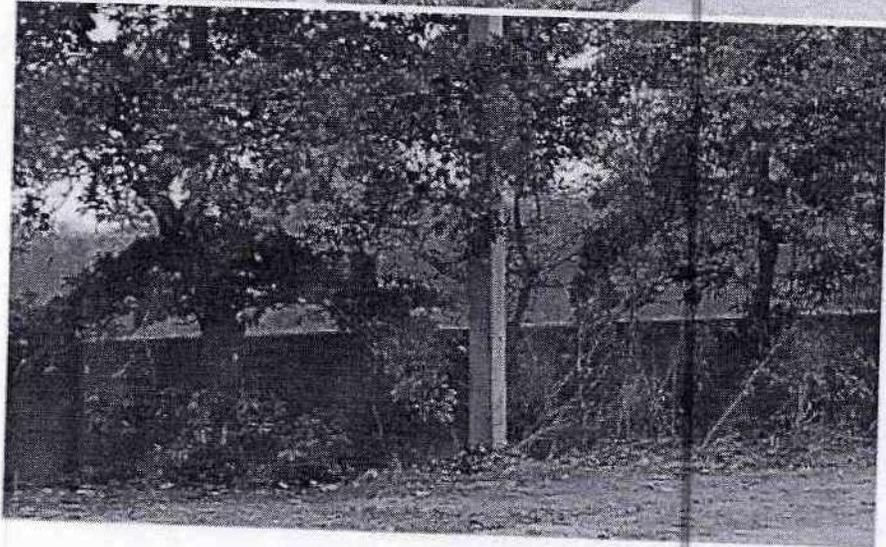
All points which are mentioned in the letter have been  
cleared by removing garbage/malba from the spot. Photo-  
graphs of the location are attached herewith after removing  
garbage / malbla.

Submitted please.

SI-01 (Narela)

SS/DEMS/Narela Zone

EE/DEMS/Narela Zone



# MCD/Narela Zone

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